

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

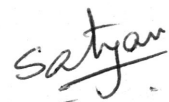
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria

V/s.

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhruv Akbari	Adv for Respondents	
2.	Satyan Israni i/b Ashish Agarkar	Adv for Petitioner	

ORDER

C.P. No. 41/213,241&242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 07.04.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).